N O T I C E

In Partial modification to the Judicial Assignment at the Principal Seat at Bombay, which had come into effect from 05.07.2021 (partially modified w.e.f. 05.07.2021, 02.08.2021, 06.08.2021, 09.08.2021, 31.08.2021, 06.09.2021, 09.09.2021 and 19.09.2021), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **27.09.2021** :

Sr. No.	Present sitting	Assignment	Assignment
1	The Hon'ble Shri Justice **NITIN JAMDAR** **AND** The Hon'ble Shri Justice **C. V. BHADANG** **(Court Room No. 54)** **COMMERCIAL APPELLATE DIVISION BENCH**	**APPELLATE SIDE** For admission, hearing and order matters therein : (A) All Conviction Appeals of odd years as well as connected Appeals against Acquittal and Appeals for enhancement of Sentence wherein accused is in Jail and connected Appeals arising out of same judgment and all Applications therein. (B) All Criminal Appeals of odd years against conviction wherein the accused are on bail and connected appeals arising out of the same Judgment. (C) All Criminal Appeals of odd years against Acquittal (except those assigned to other Court) (D) Criminal Contempt Petitions. (E)Criminal Applications and Criminal Writ Petitions of Odd years in relation to crime against Women and Children up to the year 2015. (F) Criminal Applications and Criminal Writ Petitions of Odd years in relation to crime under Prevention of Corruption Act up to the year 2015. (G) Appeals under Section 13 of the Commercial Courts Act, 2015.	**ORIGINAL SIDE** For admission, hearing and order matters therein : (A) Appeals under Section 13 of the Commercial Courts Act, 2015.

2	The Hon'ble Shri. Justice **NITIN W. SAMBRE** **(Court Room No. 28)**	**APPELLATE SIDE** For admission, hearing and order matters therein :- **(A) Regular Bail Applications (except those assigned to other Courts) and Applications for cancellation, relaxation or modification of Bail and all other applications concerning Bail matters, arising from Greater Mumbai and Thane District (including Palghar).** (B) All Applications for leave to prefer Appeal of odd years. (C) Civil/ Criminal Writ Petitions, Revisions against orders of Family Courts and CJSD Court in Maintenance matters including matters arising from orders under Chapter–IX of Cr.P.C. and against orders of Criminal Courts arising from the said Chapter of Cr.P. C. (D) Civil Writ Petitions, Revisions against orders of Family Courts. (F) Pending Anticipatory Bail Applications from No. ABA/28/2019 to ABA 548/2019.	**ORIGINAL SIDE** ----
3	The Hon'ble Smt. Justice **BHARATI H. DANGRE** **(Court Room No. 9)**	**APPELLATE SIDE** For admission, hearing and order matters therein :- (A) All Civil Writ Petitions and Civil Revision Applications against the order of Civil Courts (except Rent Act). (B) All Civil Miscellaneous Applications. (C) All Civil Work not assigned to other Courts. (D) Civil Contempt References from District Judiciary. (E) All First Appeals.	**ORIGINAL SIDE** For admission, hearing and order matters therein:- (A) All Writ Petitions not assigned to other Courts up to the year 2015.

NOTE

A) The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Smt. Justice Revati Mohite-Dere** is allowed before the Court presided over by the **Hon'ble Shri. Justice Nitin W. Sambre and vice versa.**

B) The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri. Justice A. S. Gadkari** is allowed before the Court presided over by the **Hon'ble Smt. Justice Bharati H. Dangre and vice versa.**

C) The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Smt. Justice Anuja Prabhudessai** is allowed before the Court presided over by the **Hon'ble Shri. Justice P. D. Naik and vice versa.**

Dated this 20th September 2021

By Order,

Sd/-
(Sachin B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I)
High Court, A.S., Bombay.